

ITEM NO.13

COURT NO.3

SECTION II-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 3222/2023

(Arising out of impugned final judgment and order dated 06-02-2023 in CRM(DB) No. 4274/2022 passed by the High Court At Calcutta)

SK. ZAHIR ABBAS KHAN

Petitioner(s)

VERSUS

THE STATE OF WEST BENGAL & ANR.

Respondent(s)

Date : 31-08-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s)

Mr. Pijush K. Roy, Adv.
Ms. Kakali Roy, Adv.
Mr. Pritthish Roy, Adv.
Mr. Rajan K. Chourasia, AOR

For Respondent(s)

Mr. Ashok Kumar Panda, Sr. Adv.
Mr. Chanchal Kumar Ganguli, AOR
Ms. Preeti Sirohi, Adv.
Ms. Tuli Ghosh, Adv.
Mrs. Sampa Sengupta Ray, Adv.

Ms. Rajeshri Nivuratirao Reddy, Adv.
Mr. Anand, Adv.
Mr. Rohit Jaiswal, Adv.
Mr. Sanjay Kumar, Adv.
Ms. Shivani Jain, Adv.
Mr. Abhijit Sengupta, AOR

UPON hearing the counsel the Court made the following

O R D E R

Accommodation is asked for on behalf of the petitioner on

the ground that arguing counsel for the petitioner is unwell and is hospitalized.

List after three weeks.

(SONIA GULATI)
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)
ASSISTANT REGISTRAR